

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

**Dated Shillong, the 19<sup>th</sup> February, 2026**

**No. LJ (B) 69/2012/84** – In the interest of public service and in exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya is pleased to appoint the following officers as the Executive Magistrates within East Jaintia Hills District with immediate effect for a period of 6(six) months with effect from the date of issue of this Notification -

1. Shri. Damonhi Phyllei, Agriculture Development Officer.
2. Shri. Meshanki Bamon, Agriculture Development Officer.
3. Shri. Dodo Pasweth, Asst. Director, District Horticulture Office.
4. Shri. Shngainlang Marwein, Research Officer, Planning Department.
5. Shri. Vesper Snal Sangma,, Assistant Research Officer, Planning Department.
6. Shri. J.C. Binan, Executive Engineer, Water Resource.
7. Shri. Badakupar Wanniang, Sub Divisional Officer, Water Resource.

Sd/-

**(S.K. Sangma),**

Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department

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**Memo No. LJ (B) 69/2012/84-A**

**Dated Shillong, the 19<sup>th</sup> February, 2026**

Copy forwarded to :-

1. The Deputy Commissioner, East Jaintia Hills District, Khliehriat with reference to your letter No. EJHD/CON.12/OFF/2024/76, Dt. 16.02.2026.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. The Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

*Sangma*

Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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